

### Value of Rupee

\*93 SHRI N K SANGHI Will the Minister of FINANCE be pleased to state

(a) whether with the fall in prices of essential commodities and arrest of run-away inflation, the value of rupee has increased since the imposition of emergency in the country,

(b) if so the facts thereof, and

(c) whether there has been a similar strengthening of the value of rupee in the international market as compared to the position obtaining two years ago?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM) (a) and (b) The internal purchasing power of the rupee, as measured by movement in the All India Working Class Consumer Price Index (1960=100) rose from 30.49 paise in terms of 1960 prices in June 1975 towards the end of which the Emergency was promulgated, to 33.56 paise in January 1976

(c) The value of the rupee in the international market need not necessarily show variations similar to the changes in its internal purchasing power since the exchange rate of the rupee is also affected by developments in the exchange markets abroad as well as in the exchange system. The new exchange rate system adopted from 25th September 1975 is designed to adjust the rupee's exchange rate in response to both internal and external developments. Accordingly the Reserve Bank has on 11th March 1976 refixed the middle rate for its sales and purchases of pound sterling at Rs 17.25 which compares with the relatively lower rate of Rs 18.80 in March 1974

### Tata Committee Report

\*94 SHRI KRISHNA CHANDRA HALDER

SHRI JAGANNATH MISHRA

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether the Tata Committee on

Civil Aviation has submitted its report, and

(b) if so, its recommendations and the steps taken to implement them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) (a) Yes, Sir

(b) A statement containing the main recommendations of the Committee is placed on the Table of the Sabha. The recommendations of the Committee are under Government's consideration

### Statement

#### (1) Organisation

The Civil Aviation Department should be redesignated 'Civil Aviation Authority' retaining all its present constitutional and functional characteristics as a Government department

#### (2) Personnel

A new service be created to be called the Civil Aviation Service for all gazetted officers of the Civil Aviation Department engaged in technical tasks, preceded by discussions with the representatives of the various gazetted cadres concerned

#### (3) Training and Licensing

A Central Flying School be set up and operated by the Civil Aviation Department for the initial training of commercial pilots. While this school is progressively built up more immediate measures are required to improve the standard of Flying Clubs, which should continue to train pilots upto the level of Private Pilot's Licence (PPL).

(4) The Civil Aviation Training Centre at Allahabad be strengthened and modernised for the training of Air Traffic Control (ATC) and Electronics personnel

#### (5) Flight Inspection

A system of independent checking by the Director General of Civil Aviation